

Declaration or Assets and Liabilities

Year-2024-2025

I, **Navin Kumar** son/daughter/wife **V.D. Tiwari** aged **49** Years, belonging to **Bihar Legislative Assembly** service and presently working as **A.S. Officer** given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Reeta Pandey	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs- 25000/-	Rs- 50000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	F.D 1.5 Lac	F.D 4 Lac	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 8150/- Annual	LIC 25000/- Approx Annual	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	M.cycle, BR-01CE 2902 2014	Scotty, BR-01DT 8044 2015	Car (Wagonr) BR-01CG 3837 2014	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold Approx-25Gm 1.60 Lac	Gold Approx-1.75 Gm 8 Lac	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Self V.D. Tiwari
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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	HUF	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Kattha Deoria, UP Approx 18 Lac	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	HDFC, Boring Road, Patna	600000/-
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.- ANAPK9721H	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1323

Gender

:-

M

(M/F)

Date of Birth

:-

0 2 0 7 1 9 7 6

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

Bihar Vidhan Sabha Service

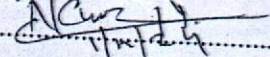
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

GOPALGANJ

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: Navin Kumar

Designation: A.S. Officer

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 11/2/24

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.